

**Annexure-7**

**Name of the corporate debtor: Sahil Spintex Limited; Date of commencement of CIRP: 01.11.2022; List of creditors as on: 01.12.2022**

**List of operational creditors (Government dues)**

**(Amount in ₹)**

| Sl. No | Details of claimant            |                 | Details of claim received |                | Details of claim admitted |                                |                        |                          | Amount of contingent claim | Amount of any Mutual dues, that may be set-of | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--------------------------------|-----------------|---------------------------|----------------|---------------------------|--------------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
|        | Department                     | Government      | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim                | Whether related party? | % of voting share in CoC |                            |   |                              |                                    |                 |
| 1      | Excise and Taxation Department | State of Punjab | 15.11.2022                | 1,66,58,875.00 | 1,66,58,875.00            | GST Dues, Interest and Penalty | Nil                    | Nil                      | Nil                        | Nil   | Nil                          | Nil                                | -               |